

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 32/16	TP 43/17	For compliance of office objections raised by registry	433(e)	Regencyy Corporation Vs Shree Basaveshwar Sugars Ltd.

SL. NO. NAME (IN CAPITAL)  
 & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. *E. KIRAN KUMAR*  
 9880102791

*Petitioner*

*[Signature]*  
 5/1/18

2. *M BANIRUDH*  
 9845593802

*Respondent*

*M BANIRUDH*  
 5/1/18

Counsel for petitioner is present. Counsel for respondent is also present. Again, he requested time to file objections.

Time extended till 05.02.2018 *at a cost of Rs.500/-.*

*[Signature]*  
 MEMBER (T)

*[Signature]*  
 MEMBER (J)